- (ii) Delay in obtaining Scheduled Commuter Operators Permit by new entrant Airlines.
- (iii) Unsustainability of the operation on the awarded routes.

Review for improvement at airports

1925. SHRI D. KUPENDRA REDDY: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the air traffic, slot distribution and infrastructure at major airports including Bengaluru airport in the country are being reviewed;
 - (b) if so, the details thereof; and
- (c) by when the review will be done and the execution of such improvement will be completed at these major airports?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI HARDEEP SINGH PURI): (a) to (c) Slot allocation is done twice a year in coordination with all airlines and this is based on a set timetable applicable to all airlines and airports in India. Air traffic at various airports and infrastructure at major airports are reviewed regularly and development works are planned and executed accordingly.

Improving air connectivity and infrastructure in Karnataka

1926. SHRI G. C. CHANDRASHEKHAR: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether there are several non-operational airports of Airports Authority of India (AAI) in various parts of the country;
 - (b) if so, the State-wise details thereof;
- (c) whether Government has any proposal to operationalise such defunct airports in Karnataka;
 - (d) if so, the details thereof; and
- (e) the steps taken by Government to improve air connectivity and infrastructure in Karnataka?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI HARDEEP SINGH PURI): (a) and (b) Yes, Sir. Several airports of Airports Authority of India (AAI) are non-operational at present. The State-wise details are given in the Statement (*See* below).